## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

**C.P. No. 138/2014** I.A.No.16/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th September, 2016, 10.30 A.M

	*			
Name of the		Om Prakash Dalmia.		
Company		-Versus-		
		Savera Financial Services Pvt. Ltd. & Ors.		
Under Section		397/398		
SI.	Name & Desig	nation of Authorized	Appearing on behalf	Signature with date
No.	Representa	ative (IN CAPITAL	of	
	LE	ETTERS)		
4,		GHOSH, HOLDERTE	Gefitioner,	J. G. G. J. E. 18/9/16
	SHASUI AZ		$R_1 R_2 R_3$ DER	Daga.

Ld. Counsels for the Petitioners and Respondents are present.

I.A. No.15/2016 has been filed for withdrawing the petition as the party has entered into amicable settlement.

The petition is dismissed in terms of settlement filed through I.A.No.15/2016.

(VIJAI PRATAP SINGH) MEMBER (J)

(S. VIJAYARAGHAVAN)

MEMBER (T)